

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1285
ANSWERED ON:28.07.2015
Surrender Policy for Naxals
Raju Shri Gokaraju Ganga

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to bring a new anti-naxal policy;
- (b) if so, the details thereof;
- (c) whether there is any proposal to set up new warfare schools and increase the amount for surrender of a naxal; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) & (b): No, Madam. The Central Government came out with a new Left Wing Extremism (LWE) policy on 8th January, 2015. This envisages an integrated approach to deal with the problem of LWE in the areas of security, development, enforcing rights and entitlements of local communities and public perception management.

(c) to (d): The Central Government has assisted the States in setting up of Counter Insurgency and Anti Terrorist (CIAT) Schools for imparting training to the State Police Force personnel in counter-LWE warfare. At present, 15 CIAT Schools are functional in LWE affected States of Bihar (3), Chhattisgarh (4), Jharkhand (4), Odisha (3) and West Bengal (1). Further, the Central Government has approved establishment of a CoBRA School of Jungle Warfare and Tactics (CSJWT) at Belgaum (Karnataka) for imparting specialized training for CoBRA Battalions, raised as a specialized force within the Central Reserve Police Force (CRPF) in spearheading counter-LWE operations in the Country.

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The Government of India has revised the guidelines for 'Surrender-cum- Rehabilitation Scheme of Left Wing Extremists in the affected States' with effect from 1.4.2013 which provides for reimbursement of expenditure incurred on the immediate grant for surrendered LWE cadres subject to a ceiling of Rs. 2.5 lakh for higher ranked LWE cadres and Rs. 1.5 lakh for middle/lower ranked LWE cadres. Besides, additional incentives are given for surrender of weapons/ ammunition.
